NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/13/2016

NAME OF THE PETITIONER(S)

: Argus Enterprises (P) Ltd. and 1 others

NAME OF THE RESPONDENT(S)

: AIKI Logistics Private Limited and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. VISHNU MOHAN for M/s. R. PARTHASARATHY

2. T.v.P. Saivihan W Han Shanke Man Counsel for RZ, R3

for Ry

J. v. P. Sa'vL

ORDER

Counsel for petitioner called but absent. No representation. Counsel for R2 & R3 and counsel for R4 are present. No report has been filed in regard to the direction for service of notice to R5 by way of newspaper publication. Put up on **23.12.2016**

at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)